

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT ROHINI COURT DELHI  
ORDER**

In partial modification of earlier order no. 8846-8871/Judl/Bail/North/RC/2022 dated 30.03.2022 and in exercise of powers under section 10(3) of the Criminal Procedure Code 1973 and to streamline the speedy disposal of bail applications, I hereby authorize the following Additional Sessions Judges to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of North District Rohini Court Delhi **with effect from 13<sup>st</sup> May 2022 till further orders:**

Sl. No. Column No. 1	Police Stations Column No. 2	Name of the Judicial Officer Column No. 3
1.	<ul style="list-style-type: none"><li>➤ Narela</li><li>➤ Bhalswa Dairy</li><li>➤ Alipur</li><li>➤ Mukherjee Nagar</li><li>➤ KNK Marg</li></ul>	Ms. Smita Garg ASJ-03 North District Rohini Courts, Delhi. Room No. 305
2.	<ul style="list-style-type: none"><li>➤ SP Badli</li><li>➤ Narela Ind. Area</li><li>➤ Shahbad Dairy</li><li>➤ Model Town</li></ul>	Sh. Jagdish Kumar, ASJ/Spl. Fast Track Court North District Rohini Courts, Delhi. Room No 204
3.	<ul style="list-style-type: none"><li>➤ Swaroop Nagar</li><li>➤ Jahangir Puri</li><li>➤ Cyber Police Station (North)/Judl Distt)</li><li>➤ Mahendra Park</li></ul>	Sh. Shivaji Anand, ASJ-04 North District Rohini Court, Delhi, Room No. 206
4.	<ul style="list-style-type: none"><li>➤ Prashant Vihar</li><li>➤ CAW Cell (North)/Judl Distt.</li><li>➤ Crime Branch/EOW North)</li><li>➤ Adarsh Nagar</li><li>➤ Bawana</li></ul>	Sh. Gagandeep Singh Spl. Judge NDPS Act North District Rohini Courts, Delhi. Room No. 207

**Note :-**

1. If any Judicial Officer mentioned in Column No. 3 happens to be on leave or not available due to any reason, than link Judicial Officer shall dispose of the bail applications as per the Link Roster dated 12/5/22 (exclusively for bail).
2. Bail/urgent applications pertaining to designated courts shall be dealt with by the concerned Judicial Officer and regular link roster thereof shall remain in-force.
3. It is further made clear that no separate/additional Sr. PA / PA will be provided for disposal of bail applications.

  
**(VIMAL KUMAR YADAV)**  
**Principal District & Sessions Judge**  
**North District Rohini Courts Delhi**

*Kantip*

12565-12587

No. 12565-12587 Judl/Bail/North/RC/2022/  
**Copy forwarded for information to :-**

Dated:- 12/05/22

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge H.Q. Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned, North District Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District. Rohini Courts, Delhi.
6. The Commissioner of Police, ITO Police Headquarter, Delhi.
7. The Deputy Commissioner of Police, (Rohini).
8. The Deputy Commissioner of Police, (North-West).
9. The Deputy Commissioner of Police, (Outer-North).
10. Reader to undersigned.
11. The President / Secretary, Rohini Court Bar Association, Delhi.
12. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
13. The A.O.J / Branch In-charge, Filing Section, Rohini District Court, Delhi.
14. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi.
15. The Web Site Committee, North District, Rohini Court Complex, Delhi.
- ✓ 16. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
17. PS to the undersigned..
18. The Facilitation Centre, Rohini Courts, Delhi.
19. Notice Board (Through Care Taking Branch) Rohini Court, Delhi.
20. For uploading on LAYERS.

  
12/5/22

**Principal District & Sessions Judge  
North District Rohini Courts Delhi**

*Kaafapan*